

[translation]

SHRI RAM NAGINA MISHRA (Salem-
pur) : Mr. Speaker Sir, I have given a
notice of calling Attention Motion. Two
different prices for sugarcane have been
fixed in Uttar Pradesh .. [Interruptions]

MR. SPEAKER : There is nothing to
worry. What are you doing? If there is
really any issue, please do. Speak.

12.10 hrs.

STATEMENT RE FIRE ACCIDENT IN
A COACH OF 14 DOWN AJMER-DELHI
FAST PASSENGER TRAIN ON 29-11-87.

(English)

THE MINISTER OF STATE OF THE
MINISTRY OF RAILWAYS (**SHRI
MADHAVRAO SCINDIA**) : Sir, I deeply
regret to apprise the House of an unfortu-
nate fire accident to 14 Down Ajmer-Delhi
Fast Passenger on the Jaipur Division of
Western Railway. At about 16.15 hours
on 29.11.87, while this train was running
between Kishangarh and Mandawariya
stations on the Ajmer-Phulera metre gauge
section, 7th coach from the train engine, a
II Class 3-Tier Sleeper, caught fire. The
train had a load of 12 coaches and was
hailed by a steam loco. The train was
brought to a stop by alarm chain pulling from
the affected as well as the adjacent coaches.
I regret to report, however, that as a result
of the accident, 2 persons sustained grievous
injuries, 15 simple injuries and 24 persons
lost their lives.

The injured have been admitted to the
Civil Hospitals at Kishangarh and Ajmer.

Railway Medical Vans were rushed from
Ajmer and Phulera. Railway Doctors
rushed to the site by road with ambulances.
Fire brigades were rushed from Kishangarh
and Ajmer. Though the site of accident
falls in the jurisdiction of Jaipur Division,
Divisional Railway Manager and other
officers from Ajmer also rushed to the site
and both the divisions are co-ordinating
relief work. General Manager, Western
Railway and other officers have visited the
site of accident. Member Traffic and

Member Mechanical, Railway Board, also
rushed to the site from Delhi.

On receipt of information, I also pro-
ceeded to Kishangarh and Ajmer, condoled
with some of the bereaved families and
visited the injured in the hospitals.

Ex-gratia payment to the injured and to
the next of kin of the dead identified so far,
has already been made.

Commissioner of Railway Safety will
hold a statutory enquiry. Prima-facie,
it would appear that the fire started
due to some inflammable article being
carried by a passenger in the affected coach.

SHRI NAWAL KISHORE SHARMA
(Jaipur) : I would request you to have a
discussion on this. The ex-gratia compen-
sation which has been paid, is too meagre.
It should be raised

MR. SPEAKER This is your right, I
will see.

SHRI RAM DHAN . Accidents are
happening frequently.

SHRI RAJ KUMAR RAI : The Rail
Minister should resign. Just by raising
and discussing we will not gain anything.

SHRI RAM DHAN : Rail accidents are
taking place. Shri Madhavrao Scindia
should resign. When the late Shri Lal
Bahadur Shastri was the Railway Minister,
he set an example by resigning.

12-10 hrs.

MATTERS UNDER RULE 377

(English)

- (i) Need for expansion of Integrated
Child Development Projects in
Orissa.

SHRIMATI JAYANTI PATNAIK : The
most important centrally sponsored scheme
in the area of child development is Integrat-
ed Child Development Scheme. This

scheme aims at helping the children of 0-6 years of age and nursing and expectant mothers in the backward areas. The package of services under ICDS includes immunisation, health, check-up, referral services, nutrition and health education and non-formal pre-school education. At present 84 ICDS Projects are functioning in Orissa out of which 35 are in rural, 48 in tribal sub-plan and 1 in urban slum locality. Out of 118 tribal developmental blocks in the sub-plan areas 70 blocks have not been covered under the scheme so far. During the current financial year the State Government has recommended to the Central Government to bring 36 more blocks under this programme. Out of total 314 blocks in the State 230 have not been covered under the programmes, out of which 96 comprise sizeable tribal population.

12 13 hrs.

[MR DEPUTY SPEAKER *in the Chair*]

The ICDS has made a tremendous contribution to the improvement of the nutritional status of the children and nursing and pregnant mothers in the areas covered by the scheme and, therefore, needs expansion in the uncovered areas.

Considering the severe drought situation of this year and the State's economic backwardness and concentration of tribal and Scheduled Caste population I suggest expansion of ICDS projects in Orissa in a phased manner so that the tribal blocks and also blocks with sizeable SC/ST population can be fully covered under the programme during the Seventh Plan period.

- (ii) Need to establish an independent IAS cadre for Goa State.

SHRI SHANTARAM NAIK (Panaji) : The IAS officers today man majority of top positions in Central and State Governments. They help various State and Central Ministries in formulation and implementation of policies. Under the present rules, roughly 50 per cent of the Indian Administrative Service officers in each State hail from that State and the rest hail from other States. The officials hailing from other States are required to achieve proficiency in the language of the State to which they are

allotted. The purpose is to ensure democratisation of administration and running of administration in the local language. Another objective is to ensure that the local culture, history and ethos is kept in mind while formulating the development policies in the State.

Goa has recently become a full-fledged State. As an interim arrangement, the top administrative posts in Goa are still being manned by officers belonging to the Union Territory Cadre. There are very few Goan IAS Officers in the Indian Administrative Service. These officers stand already allotted to various State cadres. In order that Goa also should have the benefit of the services of the sons of the soil, the senior officers hailing from Goa, presently working in different States should be asked to join the new Goa cadre. If Government declares Goa as a joint cadre with other Union Territories, such as Andaman and Nicobar, Pondicherry, and Delhi, Goa will in no way be better off as a State than as a Union Territory. It will be deprived of services of Goan IAS officers at a senior level. I request Central Government to establish an independent State cadre for Goa, taking into consideration needs and aspirations of the territory, giving full scope for the Central Government servants hailing from Goa to serve the territory in the best interest.

(Translation)

- (iii) Need to instal a T.V. Tower in Balrampur, Gonda, U.P.

SHRI DEEP NARAIN VAN (Balrampur) : Mr. Deputy Speaker, Sir, I would like to raise this matter under Rule 377. There is no T.V. Tower in Gonda district. This is an old and important demand of people. It is in the interest of the people that a T.V. Tower is installed in Balrampur (Gonda). In the absence of a T.V. Tower the T.V. users are facing difficulties as the reception is not clear. They have to erect at least a 50 feet high antenna. The area is adjoining the Nepal border. Its population is about 30 lakh. This district remains backward inspite of being well-endowed in all respects. This is because a very important need is not being fulfilled. T.V. is a good medium of education. Gonda is largely a